

SUPREME COURT OF INDIA

(GRANT NO.65)

Statement of Receipts and Disbursements for the year 2013-14 (Rupees in Crores)

S.No.	Head of Account	Actuals upto Oct, 2013	Copy upto Oct,2012	% Variation
	<u>Receipts</u>			
	Consolidated Fund of India			
	Revenue Receipts			
	Tax Revenue	3.89	3.35	16.12
	Non-Tax Revenue	2.26	1.93	17.10
	Grants-in-aid & contribution			
	Capital Receipts			
	Recovery of Loans	0.18	0.19	-5.26
	Other Non- DebtCapital Receipts			
	Public Debt			
	Contingency Fund			
	Public Account	94.42	87.53	7.87
A	Total Receipts	100.75	93	8.33
	<u>Disbursements</u>			
	Consolidated Fund of India			
	Revenue Expenditure			
	Plan			
	Non-Plan	89.83	78.6	14.29
	Capital Expenditure			
	Plan			
	Non-Plan			
	Loans & Advances			
	Plan			
	Non-Plan	0.18	0.04	350.00
	Contingency Fund			
	Public Account	107.09	85.26	25.60
B	Total Disbursements	197.1	163.9	20.26
C	Net Cash Flow (A-B)	-96.35	-70.9	

Copy-Corresponding figure for Previous Year

1. Actuals are unadjusted provisional figures.
2. 1 Crore = 10 Millions
3. Expenditure is net of recoveries.

Sr.Accounts officer

SUPREME COURT OF INDIA

Statement of Receipts for the year (2013-2014)

(Rupees in Crores)

S.No.	Major / Minor Head	Collection Upto Oct, 2013	Coppy upto Oct, 2012	% Growth
	<u>Revenue Receipts</u>			
1	0021-Taxes other than Corp.Tax	3.89	3.35	16.12
2	0049-Interest Receipts	0.15	0.13	15.38
3	0059-Public Works	0.81	0.82	-1.22
4	0070-Other Administrative Service	0.52	0.32	62.50
5	0071-Contribution and Recoveries towards Pension and Other Retirement benefits	0.34	0.22	54.55
6	0210-Medical and Public Health	0.26	0.27	-3.70
7	0216-Housing	0.18	0.17	5.88
	<u>Capital Receipts</u>			
1	Servants	0.18	0.19	-5.26
	<u>Total:</u>	6.33	5.47	15.72

Coppy-Corresponding figure for Previous Year

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SUPREME COURT OF INDIA

Scheme Wise Statement of Expenditure for the year (2013-2014)

(Rupees in Crore)

S.No.		B.E. 2013-2014			Actual Exp upto -Oct, 2013			Coppo upto Oct, 2012		
		Plan	N-Plan	Total	Plan	N-Plan	Total	Plan	N-Plan	Total
	Grant No.65									
	Supreme Court of India	0	129.41	129.41		84.16	84.16		74.85	74.85
<i>COPPY- Corresponding figure for Previous year</i>										

Expenditure incurred by other Deptts./Ministries in the Grant(s) of this Deptt/Ministry is not included in the Scheme-wise details of expd.

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